

04. 23.08.2018

As last chance, time is granted to the learned Additional Government Advocate till 12.9.2018 to file counter affidavit. If the counter affidavit is not filed by the date fixed, the Officer concerned will remain present on that date.

The matter to come up on 12.9.2018.

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(K.S. Jhaveri)
Chief Justice

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(Dr. B.R. Sarangi)
Judge

AKK